

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 35

CA 238/2022 Intervention Petition 2/2022 IN CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **07.09.2022**

NAME OF THE PARTIES: **Union of India**
 V/s
 Infrastructure Leasing & Financial Services
 Ltd &..

Appearance (via video-conference):

For the Applicant/Intervener in
2/2022

: Mr. Arun Kathapalia (Sr. Counsel), Mr
Sandeep Singhi a/w R.Sudhiner, Ranjit
Shetty, Udit Mendiratta, Ekta Bhasin,
Tejas Gokhale, Aastha Trivedi, Niharika
Sharma

for Union of India

:Adv Aditya Sikka a/w
Vasudha Vijaysheel

for IL & FS

:Adv. Fereshte Sethna a/w Adv. Kuber
Dewan, Adv. Neeharika Agarwal and
Adv. Abhishek Tilak i/b DMD Advocates
in IA 2 of 2022 in CA 248 of 2022 in CP
3638 of 2018

Section 242(4),241-242 of the Companies Act, 2013

ORDER

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on 27.09.2022.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish